

ITEM NO.204

COURT NO.5

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1243/2009

(From the judgement and order dated 09/09/2008 in CR No. 259/2008
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

M/S S.L.ARORA & COMPANY

Respondent(s)

(With prayer for interim relief)
(For final disposal)

Date: 08/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s)

Ms. Naresh Bakshi,Adv.

For Respondent(s)

Ms. S. Janani,Adv.

UPON hearing counsel the Court made the following
O R D E R

Not taken up.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master